

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/2495/2020

This the 5th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Priya Thapa Age 27 years D/o Sh. Tilak Raj R/o Nanak Chak P.O. Samba Tehsil and District Samba

.....Applicant

(Advocate: Mr. Rahul Pant)

Versus

1. State of Jammu and Kashmir through Financial Commissioner to Government, Health & Medical Education Department Civil Secretariat, Srinagar.
2. Principal Government Medical College Bakshi Nagar, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the very outset, learned counsel for the applicant submits that this T.A. may be dismissed as withdrawn.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Sushil

**(RAKESH SAGAR JAIN)
MEMBER (J)**